

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 145/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE PARTIES: M/s. August Infomedia and Entertainment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCSP 144/230-232/NCLT/MB//MAH/2017

TCSP 145/230-232/NCLT/MB//MAH/2017

Mention not on Board.

On the precipe given by the Petitioner Counsel, it appears that the date of Order has been wrongly given as 5.03.2017 instead of mentioning it as 5.04.2017. Therefore, the date of Order is corrected as 5.04.2017 and the Petitioner Counsel is further directed to file the corrected Order before the Registrar of Companies, within three weeks.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)